



\$~22 to 31

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12788/2009, 12794/2009, 12810/2009, 12828/2009,  
326/2010, 327/2010, 333/2010, 334/2010, 335/2010, 336/2010

SPAZE TOWERS (P) LTD ..... Petitioner  
Through : Mr Satyen Sethi

versus

COMMISSIONER OF INCOME TAX DELHI-III ..... Respondent  
Through : Ms Prem Lata Bansal

**CORAM:**  
**HON'BLE MR. JUSTICE BADAR DURREZ AHMED**  
**HON'BLE MR. JUSTICE V.K. JAIN**

**ORDER**  
**13.05.2010**

%

The learned counsel for the petitioner states that he has instructions to  
withdraw these writ petitions.

Dismissed as withdrawn.

*Amplumed.*  
**BADAR DURREZ AHMED, J**

*V.K. Jain*  
**V.K. JAIN, J**

**MAY 13, 2010'sn'**